

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 276 of 2015 & IA No. 444 of 2015

Dated: 14th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Mr. Molshree Bhatnagar
Mr. Avijeet Lala

Counsel for the Respondent(s) : Mr. Dhananjay Baijal for
Mr. Nikhil Nayyar for R.1

Mr.M.G. Ramachandran
Ms. Ranjitha Ramachandra
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R.2

Mr. M.Y. Deshmukh for R.8

ORDER

List the matter on **04.05.2016.**

**(I.J. Kapoor)
Technical Member
pr/dk**

**(Justice Ranjana P. Desai)
Chairperson**